ITEM NO.60 COURT NO.6 SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 12217/2025

STATE OF U.P. & ORS. Appellant(s)

VERSUS

SATYA PAL PANWAR Respondent(s)

[ONLY I.A. No.154696/2026 IS LISTED UNDER THIS ITEM.]
IA No. 154696/2026 - STAY APPLICATION

Date : 26-05-2026 This matter was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA
HON'BLE MR. JUSTICE ALOK ARADHE

For Appellant(s) : Mr. Adarsh Upadhyay, AOR
Ms. Pallavi Kumari, Adv.
Mr. Shashank Pachauri, Adv.

For Respondent(s) :Mr. Anil Kumar Verma, AOR

UPON hearing the counsel the Court made the following
O R D E R

List the Civil Appeal in the month of August, 2026.

(KAPIL TANDON) (NIDHI WASON)
COURT MASTER (SH) ASSISTANT REGISTRAR

Signature Not Verified
Digitally signed by KAPIL TANDON
Date: 2026.05.26 17:06:56 IST
Reason: